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Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Sarvashri Jai Prakash Narayan Yadav, Jitender Chaudhury, Rajesh Ranjan and Prof. Saugata Roy on different issues.

The matters, though important, do not warrant interruption of Business of the day. The matters can be raised through other opportunities.

I have, therefore, disallowed all the notices of Adjournment Motion.

...(Interruptions)

PROF. SAUGATA ROY (DUM DUM): Please allow some discussion.